

MR. SPEAKER: Mr. Banerjee, you are not to be taken notice of when I am speaking. You know the rules. When the Speaker is speaking, no other Member will be taken notice of.

We can fix a short debate on it. I keep on receiving a number of letters. It is very unfortunate that Guru Gobind Singh's name is associated with it. Hundreds of letters come asking for messages for various functions, for inaugurations, tournaments, wedding and so on. We do send a message. In this case also, when they asked for a message, I also sent a message, "Wish you a very happy future." I was shocked to learn that they attached our messages and photographs along with the Prospectus. I came to know only very recently.

The boys are also very much aggrieved. We must find a way out as to how to accommodate them. The University did not recognise them. The Government is unable to run the College. They are aggrieved persons. Specially, we sympathise with the Minister. He has to face *dharna* every day. I see different types of *dharnas* before his house every day.

We must have a short discussion on it. Would he agree if we discuss it for about an hour some day?

SHRI UMA SHANKAR DIKSHIT: I don't mind.

MR. SPEAKER: Thank you. We now adjourn for lunch to re-assemble at 2 O'clock.

13 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at four minutes past Fourteen of the Clock.

[*Mr. DEPUTY-SPEAKER in the Chair.*]

RE. BUSINESS OF THE HOUSE

MR. DEPUTY-SPEAKER: We resume the discussion on food situation...

SHRI S. M. BANERJEE (Kanpur): I have a submission to make, Sir. In fact, I was going to make the request to Speaker when he suddenly adjourned the House for Lunch...

MR. DEPUTY-SPEAKER: Suddenly?

SHRI S. M. BANERJEE: Just a minute before 1.00 p.m.

If you see the Order paper, you will find that after the discussion of the Report of the Commissioner for Linguistic Minorities, there is the All-India Services Regulations (Indemnity) Bill, then comes Prof. S. Nurul Hasan's motion about UGC's report...

MR. DEPUTY-SPEAKER: What is wrong?

SHRI S. M. BANERJEE: There is nothing wrong. I have consulted the other hon. members also who are interested in the payment of Bonus (Amendment) Bill. Instead of Prof. S. Nurul Hasan's motion on the report of the UGC, the payment of Bonus (Amendment) Bill may be taken up first because we want this Bill to be passed this week. Unless it is passed it will not be implemented.

MR. DEPUTY-SPEAKER: That will be conveyed to the Speaker.

SHRI S. M. BANERJEE: Not to the Speaker, Sir. It is actually for the Minister of Parliamentary Affairs. You can convey it to him.

MR. DEPUTY-SPEAKER: Order please. The Rules is very clear;

"Provided that such order of business shall not be varied on the day that business is set down for disposal unless the Speaker is satisfied that there is sufficient ground for such variation."

SHRI S. M. BANERJEE: Mr. Raj Bahadur is here, Sir.

MR. DEPUTY-SPEAKER: That can be conveyed to the Speaker, and the Minister of Parliamentary Affairs himself has heard you.

श्री हुक्मन् चण्ड कक्षबाबू (मुरेना) :

मैं आप से निवेदन करना चाहता हूँ कि इस समय मागे देश के लोगों की निगाहे बोनस पर लगी हुई हैं। इसलिये इस प्रस्ताव का मैं समर्थन करना हूँ। सारा सदन चाहता है कि यह पहले ले लिया जाये।

MR. DEPUTY SPEAKER: No discussion please (Interruptions)

SHRI S M BANERJEE: Only the order has to be changed....

MR DEPUTY-SPEAKER: No please

SHRI S. M BANERJEE Kindly give me only half a minute.

MR. DEPUTY-SPEAKER: I have listened to you. Kindly listen to me. Your request has been heard by the Minister of Parliamentary Affairs. He has heard you. Moreover, I have said your request should be conveyed to the Speaker. What else do you want now?

SHRI A P. SHARMA (Buxar) I also want to make a request. The Minister of Parliamentary Affairs has not heard his request. So, I want to make a request that this should be taken up first.

MR. DEPUTY-SPEAKER: Mr. Shinde now.

SHRI S M. BANERJEE: He has not heard it.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): Mr. Sharma will certainly convey it to the Minister.

MR. DEPUTY-SPEAKER: If you have not heard, kindly consult the record.

SHRI B. V. NAIK (Kanara): Can I make a submission, Sir? We want that the Order of Business may kindly be followed.

14.08 hrs.

MOTION RE. FOOD SITUATION—
Contd.

MR DEPUTY SPEAKER: Mr. Shinde.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P SHINDE): I am thankful to you and all the hon. Members for showing me indulgence to continue my speech

I was touching the point that the food situation in the country is being depicted by some friends as very unsatisfactory. Mr Gaekwad went to the extent of saying that food has been bungled. I would like to humbly submit that this assessment is not correct. Therefore, I would like to make a very humble submission for the kind consideration of the hon. Members. To-day I am going to be extremely frank and I would like to take the House into confidence in regard to the food situation so that no unnecessary misunderstanding remains either in this House or in the country in regard to the facts as far as they relate to the food situation.

The food situation in this country has to be understood and appreciated in the broad context. Now, some friends have been saying that everything is wrong. Unfortunately, our friend, Shri Piloo Mody—he is not here now—thinks that planning is wrong, that the whole approach to agriculture is wrong and he charged my party, the ruling Party, that we are bringing politics into this. But, in all humility, I would say that he only said something which was motivated by politics and he did not really touch upon the basic aspects of the food problem. All the same, I would like to deal with some of the points raised by him also.

I was submitting that when we compare the situation of 1966-67 with that of 1972, then we shall be in a better position to understand whether the Government of India has really managed the food situation of the country in a better way or not. Now, I was making a statement that